

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5165
ANSWERED ON:29.04.2005
RURAL WATER MANAGEMENT SCHEMES
Yadav Dr. Kunwar Devendra Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the rural water management schemes of the Union Government;
- (b) the details of amount provided under these schemes for projects in Uttar Pradesh during 2004 and 2005 so far;
- (c) the amount allocated for the States for the financial year 2005-2006; and
- (d) the details of the projects undertaken/proposed to be undertaken under the above schemes in various districts of Uttar Pradesh during the above period?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA):

(a) The Ministry is not implementing any rural water management schemes as such. However, the Department of Land Resources (DoLR) in the Ministry of Rural Development is implementing three programmes namely the Integrated Wastelands Development Programme (IWDP), the Drought Prone Areas Programme (DPAP) and the Desert Development Programme (DDP) for development of non-forest wastelands/degraded lands on watershed approach w.e.f. 1-4-1995. Water Management is one of the components under these Programmes.

(b) In Uttar Pradesh, DDP is not being implemented. The details of amount provided under IWDP and DPAP to Uttar Pradesh for implementation of watershed projects during the years 2003-2004 and 2004-2005 are given as under:â€”

Programme Funds released (Central Share)
(Rs. in Lakhs)

	2003-2004	2004-2005
IWDP	1974.33	1802.86
DPAP	1498.13	1456.68

(c) IWDP and DPAP are demand driven programmes and no State-wise allocation of funds is made under these programmes.

(d) The details of the projects sanctioned/undertaken in Uttar Pradesh under IWDP and DPAP during 2003-04 and 2004-05 are given in the enclosed statement I and II respectively. Under IWDP, districts are prioritized by the State Governments for sanction during the year. The priority list for sanction of 10 projects in 10 districts of Uttar Pradesh for treatment of 50,000 ha. area @ 5000 ha. in each district has been received in this Department for sanction during 2005-06. These districts are, Unnao, Hardoi, Lakhimpur Kheri, Badaun, Moradabad, Banda, Kanpur Nagar, Jaunpur, Mahoba and Lalitpur, Under DPAP, this Ministry suo-moto sanctions every year new watershed projects to all the Programme states. During 2005-06, no new watershed project has been sanctioned under DPAP to Uttar Pradesh so far.